

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:4150  
ANSWERED ON:20.04.2000  
DELEGATION OF POWERS UNDER ESSENTIAL COMMODITIES ACT  
SHYAMA SINGH

**Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government have delegated its powers under Essential Commodities Act regarding supply of unadulterated petrol and diesel to Oil Corporation Officers;
- (b) if so, the details thereof;
- (c) whether this Act only deals with distribution of essential commodities to genuine consumers at genuine rates and quality of products is dealt as per provisions of ISI;
- (d) if so, the institution which has laid down the specifications of products including petroleum products and the procedure of taking samples;
- (e) whether the above provisions are final or these can be avoided superseded by any department/ departmental order as per their own desires; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION

(SHRI SRIRAM CHAUHAN)

(a) to (f) Information is being collected and will be laid on the table of the House.